

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2023/12303/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Poli Katak,   
Member,  
Motor Accidents Claims Tribunal,  
Dhubri.

Dated Guwahati the <sup>th</sup> 20 December, 2023.

Sub: **Restricted holiday and Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2023/1692, dtd. 14.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail restricted holiday on 22.12.2023 and casual leave on 30.12.2023**. The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2023/12304-12305/A, dated , 20-12-23**

Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**